

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE : EAST DISTRICT
KARKARDOOMA COURTS : DELHI
ORDER

In view of joint request received from Sh. P. Bhargav Roa, Ld. JMFC (East), Ms. Prerna Rai, Ld. Relieving Judge (East), Ms. Rishika Srivastava Ld. JMFC (East) and Ms. Ritika Kansal Ld. JMFC (East) Karkardooma Courts regarding change of duty as Duty JM for the month of March '2025, Duty Roster bearing no. 139/CJM/EAST/KKD/DELHI, dated 20.02.2025 is partially modified, as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Sh. P. Bhargav Roa, Ld. JMFC (East), R/o House No. 2012, Gulabi Bagh, Delhi govt. Residence, Delhi.	30-03-2025	Ms. Prerna Rai, Ld. Relieving Judge (East) R/o. Flat No. 804, Aspire 1, Supertech Emerald Court, Sector 93A, Noida 201304
2	Ms. Ritika Kansal, Ld. JMFC, (East) (Mahila Court-02). R/o B-Block, Flat No. 804, 8 th Floor, Judicial Officers Flats, Sector-26, Rohini, Delhi- 110042.	06-03-2025	Ms. Rishika Srivastava, Ld. JMFC (East) (Mahila Court-01) R/o Flat No. 305, Type IV Residential Court Complex, Karkardooma Courts, Delhi.
3	Ms. Rishika Srivastava, Ld. JMFC (East) (Mahila Court-01) R/o Flat No. 305, Type IV Residential Court Complex, Karkardooma Courts, Delhi.	20-03-2025	Ms. Ritika Kansal, Ld. JMFC, (East) (Mahila Court-02). R/o B-Block, Flat No. 804, 8 th Floor, Judicial Officers Flats, Sector-26, Rohini, Delhi- 110042.

Rest of the conditions in circular No. 139/CJM/EAST/KKD/DELHI, dated 20.02.2025, shall remain unchanged.

(Deepak Kumar-I)
Chief Judicial Magistrate, East
Karkardooma Courts, Delhi
Dated: 06.03.2025

No. 195 - CJM/EAST/KKD/Delhi

Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
5. The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.
7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.
8. The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
9. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South- West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
12. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
15. Incharge Pool Car, Karkardooma Courts, Delhi.
16. Incharge Cash Branch, Karkardooma Courts, Delhi.
17. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
19. The Commissioner of Police, Delhi and DCP, East, Delhi. (Through Chowki Incharge KKD, Delhi.)
20. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
21. Lock Up Incharge, Karkardooma, Delhi.
22. Information Cente/(E-Sewa Kendra), Karkardooma Courts, Delhi.
23. Video Conference Room, Karkardooma Courts, Delhi.
24. Web-Site Committee (Computer Branch).
25. The Secretaries, Bar Association, KKD, Delhi
26. Office Order File.

(Deepak Kumar-I)
Chief Judicial Magistrate, East
Karkardooma Courts, Delhi